Level Environment Expert Appraisal Authority. The notification prescribes undertaking of environmental impact assessment study and conduct of public hearing. Municipal Solid Wastes (Management & Handling) Rules, 2000 have, inter alia, suggested technologies for solid waste management. Ministry of Urban Development is implementing the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and the project eligible of JNNURM assistance include environmental improvement and solid waste management.

Levy of Local Conservation Cess on Tour Operators in Wildlife Areas

- 2049. SHRI BAISHNAB PARIDA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether to address conflicting issues of wildlife versus tourism, Government has issued certain guidelines to develop and monitor the fragile ecosystem and cope with tourist pressure with emphasis on generation of local livelihood;
 - (b) if so, the details thereof;
- (c) whether it is proposed to involve locals in eco-tourism strategies while developing such projects;
 - (d) if so, the details thereof; and
- (e) whether it is proposed to levy certain local conservation cess on private tour operators in these areas to garner resources?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) a Committee has been constituted for finalizing the guidelines relating to eco-tourism in and around Protected Areas, which, inter alia includes welfare of local people.

Buy back of PSUs Shares

2050. SHRI M.P. ACHUTHAN: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government has decided to allow cash-rich Public Sector Undertakings (PSUs) to buy back of the Centre's equity shares thereby Government can make up for the shortfall in the ₹40,000/- crore disinvestment target set for the current fiscal; and
- (b) if so, the details of PSUs selected for the purpose and how much is expected to accrue from each of these companies?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) On 01st March, 2012, the Cabinet Committee on Economic Affairs decided to take the economic reforms forward and accordingly: